

STATEMENT

State	At current prices	
	Reference year	Per capita income (Rs.)
1. Assam	1969-70	545
2. Bihar	1968-69	402
3. Haryana	1969-70	788
4. Maharashtra	1970-71	778
5. Orissa	1967-68	325
6. Punjab	1969-70	945
7. West Bengal	1970-71	524

NOTE.—Owing to differences in concepts, methodology and source material used by the various States, the figures for different States are not strictly comparable.

RETURN OF STUDENTS FROM WEST BENGAL TO ASSAM

200. SHRI KALYAN ROY:
SHRI BHOLA PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that a large number of students studying in Engineering, Medical colleges in Assam have fled to West Bengal for security; if so, the number of them still at present in West Bengal and Tripura; and

(b) the steps taken to enable them to return to their respective colleges in Assam and results thereof?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b) The Chief Ministers of Assam, West Bengal and Tripura have been in touch with each other and with the Central Government, with a view to persuading the Bengali speaking students studying in academic institutions in Assam to return to their institutions. The exact number of such students still remaining in West Bengal and Tripura is being ascertained.

201. [Transferred to the 7th March, 1973].

CENTRAL LEGISLATION ON CINEMA INDUSTRY

202. SHRI SITARAM JAIPURIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Cinematograph Association of India in its recent memorandum submitted to the Prime Minister has made a plea for Central Legislation on all matters concerning the cinema industry;

(b) if so, what is the reaction of Government thereto;

(c) what other demands have been made by the Association in the memorandum; and

(d) the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) Government propose to take series of steps for the integrated development of the film industry as a whole through a Film Council and a multi-functional National Film Corporation in the public sector.

(c) The Cinematograph Exhibitors' Association of India has also suggested expansion of the cinema circuit, uniformity in the licensing regulations and entertainment tax and diversion of 10 per cent entertainment tax collections into a Film Development Fund, etc.

(d) One of the recommendations of the recently concluded Information Ministers' Conference relates to the diversion of a fixed proportion of entertainment tax collections for the construction of more cinemas and other development activities. Earlier, Government had commended the standardised bye-laws relating to the construction of cinema houses formulated by the ISI to the State Governments.

TELEVISION CENTRES AT AMRITSAR AND SRINAGAR

203. SHRI SITARAM KESRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the television centres at Amritsar and Srinagar have started functioning;

(b) if so, the extent of the area served by these centres;

(c) if the reply to part (a) above be in the negative, when these centres are likely to start functioning; and

(d) the reasons for the delay in their completion?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) No, Sir. The TV Centre at Srinagar has, however, started experimental transmissions.

(c) During this year.

(d) The Amritsar TV transmitter has been completed according to schedule and will be commissioned as soon as programme production facilities at Delhi are ready. The completion of Srinagar TV station has been delayed owing to delay in erection of the TV tower and the unstable power-supply situation in J & K State.

RAW MATERIAL FOR INDUSTRIES IN CORE SECTOR

204. SHRI N. R. CHOUDHURY:
MISS SAROJ PURUSHOTTAM
KHAPARDE:

SHRI K. B. CHETTRI:
DR. R. K. CHAKRABARTI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have recently liberalised the policy of import of raw materials for the industries in the core sectors;

(b) if so, the basic features thereof; and

(c) whether those industries which have not yet attained their installed capacity of production will be covered by the new policy?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) No recent changes have been made in the policy of import of raw material for 1972-73 after

its announcement on 3rd April, 1972. for the industries in core sector.

(b) and (c) Do not arise.

MEETING OF NATIONAL DEVELOPMENT COUNCIL REGARDING APPROACH DOCUMENT

205. SHRI GANESH LAL MALI:
SHRI SANAT KUMAR RAHA:

Will the Minister of PLANNING be pleased to state:

(a) whether the National Development Council met in New Delhi on January 19, 1973, to consider the approach to the Fifth Five Year Plan;

(b) whether certain amendments had been incorporated in the earlier document before it was placed before the Council for its consideration, if so, what specific amendments had been incorporated therein; and

(c) the broad decisions taken by the NDC in this regard, particularly regarding outlay figures, growth targets, and the precise role proposed to be assigned to the Joint Sector in the economic development of the country?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) The Approach document went through a series of discussions in the Planning Commission and the Union Cabinet before it was presented to the National Development Council. It is not the practice to make public the discussions in the Commission or the Cabinet.

(c) (i) The Council approved the Document.

(ii) There is no reference to the role of the joint sector in the Document.

T. V. STATION AT CALCUTTA

206. SHRI KALYAN ROY:
SHRI NIREN GHOSH:
SHRI BHOLA PRASAD:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any progress has been made to set up a T.V. Station at Cal-